

Regulations, 1996 published in Notification No.G.S.R.312 in Gazette of India dated the 27th July, 1996.

- (3) A copy of the Notification No. G.S.R. 233 (Hindi and English versions) published in Gazette of India dated the 8th June, 1996 containing corrigendum to notification No. G.S.R.480 dated the 18th November, 1995, issued under section 3 of the All India Services Act, 1951.

[Placed in Library See No. LT.439/96]

Notification under sub-section (3) of section 3 of the Agricultural Produce (Grading and Marking) Act, 1937

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : On behalf of Shri Chandradeo Prasad Varma, I beg to lay on the Table a copy of the Nutmeg Grading and Marking Rules, 1995 (Hindi and English versions) published in Notification No.G.S.R.145 in Gazette of India dated the 23rd March, 1996. under

sub-section (3) of section 3 of the Agricultural Produce (Grading and Marking). Act, 1937.

[Placed in Library See No. LT.440/96]

...(Interruptions)...

12.02 hrs.

At this stage, Shri Shyam Behari Mishra, and some other hon. Members came and stood on the floor near the Table.

12.03 hrs.

At this stage, Dr. Y.S. Rajasekhara Reddy, and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)...

12.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, September 6, 1996/Bhadra 15, 1918 (Saka).